रेल मंत्री (श्री गुलजारी लाल नन्दा): इस समय उत्तर रेलवे में खान पान खो मचे के ठेकों की कुल संख्या 1072 है।

1967, 1968 और 1969 के वर्षों में दिये गये कुल 169 ठेकों में से इस तरह के 6 ठेके अनुसूचित जाति के व्यक्तियों को दिये गये है।

†[THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA): The total number of catering/vending contracts existing on the Northern Railway at present is 1072.

During the years 1967, 1968 and 1969, 6 such contracts have been allotted to persons belonging to Scheduled Castes, out of a total of 169 contracts awarded during these years.]

GOODS/PARCELS HANDLING CONTRACT FOR ITWARI GROUP OF STATIONS

*457. SHRI SRI KANT MISHRA: SHRI JAGDISH PRASAD MATHUR:

> SHRI J. P. YADAV: SHRI MAN SINGH VAR-MA:

Will the Minister of RAILWAYS be pleased to state:

- (a) the date on which the acceptance of the tender for goods and parcels handing contracts for the Itwari Group of stations was communicated to the successful tenderer;
- (b) whether necessary enquiries regarding experience, capacity and financial standing were made before awarding the contract to the successful tenderer:
- (c) whether it is a fact that the contractor was allowed to start his work without fulfilling the specific terms and conditions of the offer dated the 30th August, 1969 in regard to the depositing of security money and execution of the agreement; and
 - (d) if so, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA): (a) 30th August 1969.

(b) Yes, Sir.

(c) and (d) The position is being checked up and information will be laid on the Table of the Sabha.

COMPLAINT AGAINST SECRETARY OF THE COMMISSION OF ENQUIRY TO EXAMINE TRANSACTION WITH AMINCHAND PYARE-LAL AND OTHERS

*458. SHRI N. R. MUNISWAMY: Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state:

- (a) whether the Chairman of the Commission of Enquiry appointed in pursuance of the recommendations of the Public Accounts Committee to examine certain transactions with M/s. Aminchand Pyarelal and others, received any complaint against the Secretary of the Commission;
- (b) if so, what was the nature of the complaint; and
- (c) the action, if any, taken by the Commission on this complaint?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K, C, PANT): (a) to (c) No, Sir. The Chairman of the Committee of Enquiry (Steel Transaction) received no complaint against the Secretary of the said Committee.

DEMANDS OF PWIS/APWIS IN THE INDIAN RAILWAYS

- *459. DR. B. N. ANTANI : Will the Minister of RAILWAYS be pleased to state :
- (a) whether it is a fact that a deputation of Permanent Way Inspectors and Assistant Permanent Way Inspectors of the Indian Railways recently met him in connection with the revision of their pay scale and other service conditions; and
- (b) if so, the details of their demands and the action taken thereon?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA): (a) Yes, Sir.

- (b) The demands related mainly to the following
 - (i) revision of the scales of pay of P.W.Is. and upgrading, and

^{†[]} English translation.